

Gehlot: State govt flouting SC orders, Constitution by delaying panchayat polls

PRESS TRUST OF INDIA
JAIPUR, OCTOBER 26

CONGRESS LEADER Ashok Gehlot Sunday said the BJP government in Rajasthan was “flouting” the Constitution and Supreme Court orders by delaying elections for Panchayati Raj institutions (PRIs) and urban local bodies (ULBs).

In a video statement, the former CM said the functioning of PRIs and ULBs have nearly come to a halt, and the BJP was avoiding elections out of fear of losing. He alleged though the term of ULBs and PRIs has ended, the state government has appointed adminis-

trators instead of conducting elections. “This was a direct violation of the Constitution”, Gehlot said.

The senior Congress leader said Articles 243-E and 243-U of the Constitution mandate elections every five years, and their term cannot exceed this period, also citing Supreme Court rulings which require Panchayat elections every five years. He condemned the government’s decision as anti-democratic, saying it “undermines the very purpose of these institutions, which is to create grassroots leadership”. The last ULB elections were held in November 2019 and the last PRI elections in January 2020.

Hospital ‘denies’ to release body over pending bill, kin protest

Man’s body handed over to family after minister intervenes

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TENSION ERUPTED at a private hospital in Jaipur Sunday after the family of a deceased man alleged the hospital refused to release his body over non-payment of the pending bill of Rs 1.75 lakh. They brought the issue to the notice of state Agriculture Minister Kirodi Lal Meena, who arrived at the hospital later, where the family members were raising slogans against the hospital administration.

After the minister’s interven-

tion, the body was handed over to the family. Vikram Meena (42), a resident of Dausa district, was admitted to the hospital on October 13 after sustaining injuries in a road accident in Mahwa.

“The hospital refused to admit him under Ayushman Bharat and the state’s Mukhyamantri Chiranjeevi Yojana, saying they only accept cash payments. The bill amounted to over Rs 8 lakh in 13 days,” said Vikram’s relative Jagaram. He alleged after Vikram’s death Saturday, the hospital demanded the pending payment before releasing the body.

“We had deposited Rs 6.39 lakh.”

On this, Meena said private hospitals in the state were not extending the benefits of government health schemes to patients, despite being registered under them. “I admit that monitoring is a weakness of our government,” he said, adding he spoke to the Chief Secretary about the matter.

On the other hand, the hospital administration said Vikram’s Ayushman card was not active, so his treatment under the scheme was not possible. “They agreed to treatment in cash...,” a hospital official said.

EC may announce SIR dates for 10 states today

EXPRESS NEWS SERVICE
NEW DELHI, OCTOBER 26

The Election Commission (EC) is set to announce the schedule for the Special Intensive Revision (SIR) of electoral rolls in at least 10 states Monday, officials said Sunday. The poll body, comprising CEC Gyanesh Kumar, and Election Commissioners Sukhbir Singh Sandhu and Vivek Joshi, will address a press conference at 4.15 pm Monday, the EC said Sunday.

The invitation for the presser didn’t mention the topic, but officials said it was for the SIR

schedule. The SIR could start from November 1 with five states/UTs where Assembly polls are due next year — Assam, West Bengal, Puducherry, Kerala and Tamil Nadu — and some other states. States with “peculiar circumstances”, like where local body polls have been notified, could be left out for now, a source said.

On June 24, the EC decided to conduct a nation-wide SIR, starting with Bihar since polls were due. The last intensive revision in the state was in 2003. Unlike annual and pre-election Special Summary Revision (SSR) of electoral rolls, where additions and

deletions are carried out, under the SIR, the rolls are made afresh, with all registered electors required to submit new enumeration forms. Due to computerisation of the electoral rolls, an intensive revision has not been carried out in about two decades.

“The Commission has noted that during the 20 years significant change in electoral roll has taken place due to additions and deletions on a large scale over this long period. Rapid urbanisation and frequent migration of population from one place to another on account of education, livelihood and other reasons have be-

come a regular trend,” the EC had said in its June 24 order. The EC’s June 24 order has been challenged in the Supreme Court.

In Bihar, a total of 68.66 lakh names were deleted from the rolls during the SIR. In all, Bihar’s electoral roll published on September 30 shrunk by 6%. The EC had asked for additional documents from all those in Bihar who registered after 2003 to establish eligibility, including citizenship. After the SC intervened, EC accepted Aadhaar as a proof of identity not citizenship. Sources say the process for other states is likely to be along the lines of the Bihar order.

67 administrative officers transferred in Rajasthan

Jaipur: In administrative reshuffle, 67 Rajasthan Administrative Service officers, including 32 sub-divisional officers, have been transferred. The Department of Personnel issued the transfer list late Saturday night.

Ajmer ADM Gajendra Singh Rathore was shifted to the Board of Secondary Education, Ajmer, as the secretary, replacing Kaishash Chand, who was made Dausa Zila Parishad CEO. Jaipur East ADM Sanjay Kumar Mathur, Jaipur-III ADM Narendran Kumar Verma and others were also transferred. **PTI**

GOVT. OF BIHAR

BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD
I.A.S. Association Building, Near Patna Airport, Patna-14.

Website : bceceboard.bihar.gov.in / Helpdesk : helpdesk.bceceboard@bihar.gov.in

UNDER GRADUATE MEDICAL ADMISSION COUNSELLING (UGMAC)-2025 for MBBS/ BDS/ B.V.Sc. & A.H. in Govt. Medical/ Dental/ Veterinary Colleges and Private Medical/ Dental Colleges of Bihar

Adv. No.- BCECEB/UGMAC)-2025/18 Dated 26.10.2025

Public Notice

In continuation to Adv. No. BCECEB/UGMAC)-2025/14 Dated 03.10.2025 and 2025/17 dated 24.10.2025, it is to inform to all concerned candidates of UGMAC-2025, General Public and Medical Colleges that 50-50 additional seats in Seat Matrix of Private Medical Colleges KMC, Kathihar and RDIMMC, Turkey, Muzaffarpur respectively have been added with 50 seats of Newly Virat Ramayan Institute of Medical Science, Chakia, East Champaran. Revised updated Seat Matrix has already been uploaded on Board’s website.

All concerned candidates of UGMAC-2025 may fill / change Choices in the light of above.

2. It is also to inform that as per para 8 of Adv. No. BCECEB/UGMAC)-2025/14 dated 03.10.2025, “Such candidates who have been allotted a seat through Round-3 Counselling of AIQ conducted by MCC are not eligible for UGMAC-2025 Round-3 and further counselling. Hence they need not to do Choice Filling for Round-3 Counselling.”

But now in the light of Court order and information from Adgme, MCC, New Delhi, if a candidate have participated and been allotted a seat in 3rd Round Counselling of AIR of MCC but have not joined the seat, then he/ she can participate in 3rd Round Counselling of State Quota and vice-versa.

3. Rest of the terms / conditions of the Advertisement No.- BCECEB/UGMAC)-2025/14 Dated 03.10.2025 will remain same.

Controller of Examination

Petronet LNG Limited

Regd. Office: World Trade Centre, Babar Road, Barakhamba Lane, New Delhi – 110001
Phone: 011-71233525, CIN: L74899DL1998PLC093073
Email: investors@petronetltd.in, Company’s website: www.petronetltd.in

Appeal to Shareholders
100 days Campaign - “Saksham Niveshak” - From July 28, 2025 to November 6, 2025

The Investor Education and Protection Fund Authority (IEPFA), under the Ministry of Corporate Affairs pursuant to MCA circular dated 16/07/25, has launched a 100-day campaign titled “Saksham Niveshak”, running from 28 July 2025 to 6 November 2025 to create awareness among shareholders to update their KYC details and claim any unpaid or unclaimed dividends to avoid the transfer of such dividend/ shares to the Investor Education and Protection Fund.

In alignment with this initiative, the Company urges its shareholder to update their KYC records and claim their unpaid / unclaimed dividends lying with the Company after submitting the documents as specified below –

Documents required to be submitted by shareholders holding shares in physical mode*	Mode of dispatch
Form ISR-1: Filled and signed, with self-attested KYC documents	By post: Physical copies, self-attested and dated to RTA at below address –
Form ISR-2: Filled and signed, with banker’s attestation of your signature + original cancelled cheque [with your name printed] or self-attested bank passbook/statement	Bigshare Services Pvt. Ltd. Office No S6-2, 6 th Floor, Pinnacle Business Park, Next to Ahura Centre, Mahakali Caves Road, Andheri (East) Mumbai 400093
Form SH-13: For adding a nominee	or;
Form ISR-3: If you wish to opt out of nomination.	RTA is having dedicated grievance link through which investor can directly raise a query: https://www.bigshareonline.com/InvestorLogin.aspx https://connect.bigshareonline.com/AccountLogin
Documents required to be submitted by shareholders holding shares in demat mode	
Duly signed Request Letter for claiming unpaid Dividend(s)	
Self-attested copy of Client Master List (after updating KYC details); and	
Cancelled Cheque	

*Shareholder can download these forms from Company’s website at below link – <https://petronetltd.in/norms-for-processing-investors-service-requested-by-ta-related-forms>

Shareholders holding shares in electronic form and have not claimed their dividend, can claim the same after updating / modifying their KYC details with their respective Depository Participants [DP].

Shareholders are requested to kindly take note of the above and act accordingly to support the campaign. Further, please submit the required documents.

For any further assistance regarding **100 days Campaign - “Saksham Niveshak”**, please do reach out to us at investors@petronetltd.in.

Special Window for Re-lodgement of Transfer Requests of Physical Shares till 06.01.2026

Notice is hereby given that pursuant to SEBI Circular SEBI/HO/MIRSD/MIRSD-PoD/PIR/2025/97 dated July 02, 2025, the Company has opened a special window exclusively for the re-lodgement of transfer deeds, which were lodged prior to the deadline of April 01, 2019 and rejected/returned/not attended due to the deficiency in the documents/process/or otherwise. The special window will remain open from July 07, 2025 to January 06, 2026.

Re-lodgement of legally valid and complete documents for transfer of physical shares, where there is no dispute on ownership will be considered. Investors may submit their request till January 06, 2026, with the Registrar & Share Transfer Agent (RTA) of the Company.

During this period, the securities that are re-lodged for transfer shall be issued only in demat mode. Investors must have a demat account and provide its Client Master List (CML), along with the transfer documents and share certificate, while re-lodging the transfer request with RTA. Due process shall be followed for such transfer-cum-demat requests.

Yours faithfully,
For Petronet LNG Limited

Sd/-
Rajan Kapur
GGM & President – Company Secretary

Advertisement No. 99/2025

Government of India

Public Enterprises Selection Board

invites applications for the post of

Director (Domestic Division)

in

Container Corporation of India Limited (CONCOR)

Last date of submission of application by the applicant is by 15:00 hours on **11/11/2025**

Last date of forwarding of applications by the Nodal officers of PESB is by 17:00 hours on **20/11/2025**

For details login to website <https://pesb.gov.in>

ONGC
MBA BASIN, KOLKATA

INVITATION FOR PRE-QUALIFICATION OF VENDORS FOR CIVIL WORKS FOR DEVELOPMENT WELLS AT ASHOKNAGAR SITE (PAD-1) FOR FDP AT ASHOKNAGAR, NORTH 24-PARGANAS, WEST BENGAL

M/s ONGC Ltd, MBA Basin, Kolkata invites eligible and experienced civil vendors to participate in the pre-qualification process for carrying out civil works for **Development wells at Ashoknagar Site (Pad-1) for FDP at Ashoknagar, North 24-Parganas, West Bengal.**

SCOPE OF WORK :

- Construction of main foundations, Earth filling, Hardening with WBM, Ring bundh, Barbed wire fencing, Cleaning of existing waste pits, construction of dining shed, Toilet blocks, Fire water tank, Hopper shed, Sanitary & Plumbing works, other miscellaneous civil works and Maintenance of site during drilling operation.
- Duration : **12 (Twelve) Months.**
- Estimated Cost : ₹ 4.91 Cr.

ELIGIBILITY CRITERIA :

- Any Civil construction/Civil maintenance works other than horticulture work.
- Proven track record of successful execution of Civil construction/Civil maintenance works.

Interested vendors are requested to contact ONGC MBA Basin, Kolkata via e-mail to obtain pre-qualification criteria (i.e., PQC) document details and submit their pre-qualification documents in line with the outlined criteria.

Submission of request deadline: Seven days from the date of publication of this notification.

For inquiries or detail information, please contact :

Subhramil Majumdar, GM (E), Engineering Services (Mobile No. 9968282546, e-mail: majumdar_subhramil@ongc.co.in) / **Shri A.K. Dash**, CGM (E&T)-HMES (Mobile No. 9969228542, e-mail: hmes_mba@ongc.co.in), **ONGC Ltd, MBA Basin, 3rd floor, Technopolis Building, BP Block, Sec-V, Salt Lake, Kolkata-700091.**

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR M/S NDA METAOXIDES PRIVATE LIMITED
OPERATING IN EXTENSION OF RED LEAD AT PLOT NO C-43A, RIICO INDUSTRIAL AREA EXTENSION, BASSI, JAIPUR, RAJASTHAN, 303301
(Under sub-regulation (1) of regulation 38A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	NDA Metaoxides Private Limited PAN: AAICN2273M CIN: U24110RJ2022PT0081225
2. Address of the registered office	Plot No C-43A RIICO Industrial Area Extension Bassi Jaipur, Jaipur, Rajasthan, India, 303301
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	Plot No C-43A RIICO Industrial Area Extension Bassi Jaipur, Jaipur, Rajasthan, India, 303301
5. Installed capacity of main products/ services	10 TPD to 12 TPD Approx (Tons per day).
6. Quantity and value of main products/ services sold in last financial year	Revenue of Rs. 25,22,58,275/- (as per Audited Balance Sheet for year ending 31.03.2024)
7. Number of employees/ workmen as on 31.03.2024	Presently, there is no employee/ workmen as on 31.03.2024
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing the Resolution Professional at: cirp.ndametaoxides@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing the Resolution Professional at: cirp.ndametaoxides@gmail.com
10. Last date for receipt of expression of interest.	11th November, 2025
11. Date of issue of the provisional list of prospective resolution applicants	21st November, 2025
12. Last date for submission of objections to provisional list	26th November, 2025
13. Date of issue of final list of prospective resolution applicants	6th December, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11th December, 2025
15. Last date for receipt of resolution plans	10th January, 2026
16. Process email id to submit expression of interest	cirp.ndametaoxides@gmail.com
17. Details of the corporate debtor’s registration status as MSME	Unknown at the moment.

Date: 27th October, 2025
Place: Jaipur

Rajneesh Sharma
Resolution Professional
NDA Metaoxides Private Limited
IBBI/PA-002/IP-N01013/2020-2021/13249
Flat No. DG04 Silver Springs APT, Navaratan Complex,
New Navaratan Main Road, Jaipur, Rajasthan – 313001.

Chola
Corporate Office : Chola Crest, Super B, C54 & C55, 4, Thiru Vi Ka Industrial Estate, Guindy, Chennai-600 032, T.N.

DEMAND NOTICE

UNDER THE PROVISIONS OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") AND THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules")

The undersigned being the Authorized Officer of Cholamandalam Investment and Finance Company Ltd. (the Secured Creditor) under the Act and in exercise of the powers conferred under Sec. 13(12) of the Act and Rule 3 issued Demand Notice under Sec. 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is / are avoiding the service of the Demand Notice(s), therefore the service of notice is being affected by affixation and publication as per Rules. The contents of Demand Notice(s) are extracted herein below :-

Sr. No.	Name & Address of the Borrower/s & Co-Borrower/s	Loan Amt.	Dt. of Demand Notice & O/s. Amt.	Description of the Property / Secured Asset
1.	Loan A/C No(S) : LAP4RGH000117810 1. Mr/Mrs. Ram Singh Add:- 24, Harijan Choupal, Gulpura, Gulpura, Churu, Rajasthan, Near Temple, Churu, Rajasthan - 331023. Also At: Patta No. 41137 And 42, Village And Gram Panchayat Gulpura, Tehsil Rajgarh District Churu Rajasthan, Na, Gulpura, Rajgarh, Churu, Rajasthan - 331023.	Rs. 15,80,72/-	30.09.2025 Rs. 20,10,221/- (Rupees Twenty Lakhs Ten Thousand Two Hundred Twenty One Only) as on 24.09.2025	All that piece and parcel of total area of 300 Sq. Yard, Shri Ram Singh S/o, Litchman Khatri R/o, Village Gulpura, Tehsil Rajgarh, District Churu, Patta No. 41137, And Bounded On:- East: Rasta, West: Mamanram/datarum, North: Balvir/lichman, South: Kharsa land of Gajuram/govindram.
2.	Loan A/C No(S) : LAP1OTL000047474 1. Mr/Mrs. Farneshwar Prasad 2. Mr/Mrs. Durga Nagar 3. Mr/Mrs. Pana Bai Add:- Masjid Mohalla, Gram Balakheha, Post Balidda, Tehsil Anta Bala Khara, Baran, Kota, Rajasthan - 325206. Also At: Patta No. 4769 And 4770, Kd. No. 300 Gram Balakheha, Gram Panchayat-Balakheha, Panchayat Samiti -Anta, Baran Dist Baran Baran Baran - 325202.	Rs. 14,00,000/-	30.09.2025 Rs. 20,20,948/- (Rupees Twenty Lakhs Twenty Thousand Nine Hundred Forty Eight Only) as on 24.09.2025	Schedule - 1:- Total area of Property 1700 Sq. Ft., Patta No. 4770, Situated at Village Balakheha, Baran, Rajasthan. And Bounded On:- East: Mangliarathi, West: Aam Rasta, North: Durga Shankar Nagar, South: Own land, Schedule - 2:- Total area of property 1696 Sq. Ft., Patta No. 4769, Situated at Village Balakheha, Baran, Rajasthan. And Bounded On:- East: Mangliarathi, West: Aam Rasta, North: Puramall Nagar, South: House of Pana Bai.
3.	Loan A/C No(S) : LAP1BUN000081622 1. Mr/Mrs. Aakash Sharma 2. Mr/Mrs. Kailashwo Brijmohan 3. Add:- Dhoobi Ki Gali, Guranank Colony, Bundi, Bundi, Dhoobi Ki Gali, Bundi, Rajasthan - 323001. Also At: Property At Patta No. 55, Guranank Colony, Dhoibyon Ki Gali, Bundi, Bundi, Bundi - 323001.	Rs. 16,00,000/-	30.09.2025 Rs. 20,02,038/- (Rupees Twenty Lakhs Two Thousand Thirty Eight Only) as on 24.09.2025	All that piece and parcel of residential house total area of 1206 Sq. Ft., Patta No. 55, Bundi, Rajasthan. And Bounded On:- East: House of Vikki, West: Gali, North: House of Bhagwan Sharma, South: House of Amar Lal.
4.	Loan A/C No(S) : HL29BNG000094193 1. Mr/Mrs. Bhairu Gurjar 2. Mr/Mrs. Prahlad Gurjar 3. Mr/Mrs. Narayani Gurjar Add:- S/o Prahlad Gurjar, Charbhujia Mandir, Gurjar Mohalla, Beerwara, Ajmer, Rajasthan - 305404. Also At: Sankalp No. 02, Book No. 293 Beerwara Kerkri Ajmer Rajasthan -305404	Rs. 16,00,000/-	30.09.2025 Rs. 20,02,571/- (Rupees Twenty Lakhs Two Thousand Five Hundred Seventy One Only) as on 24.09.2025	Schedule -1:- All that piece and parcel of property total area of 213 Sq. Yards, Patta No. 34, Situated at Village Beerwara, Gram panchayat Nimor, Kerkri, Ajmer, Rajasthan, And Bounded On: East: House of Bheru Gurjar, West: House of Manohar Gurjar, North: Aam Rasta, South: Self Bada, Schedule -2:- All that piece and parcel of property total area of 288 Sq. Yards, Patta No. 35, Situated at Village Beerwara, Gram panchayat Nimor, Kerkri, Ajmer, Rajasthan, And Bounded On:- East: House of Laxman kanwar and jamali devi, West: House of Prahlad Gurjar, North: Aam Rasta, South: Self Bada.
5.	Loan A/C No(S) : LAP1BHI000122796 1. Mr/Mrs. Hukam Chand 2. Mr/Mrs. Banarsidevi Add:- Gajure Wali Tijara Tizara Alwar, Tijara Rajasthan, On Road, Alwar, Rajasthan - 301411. Also At: Ward No. 17, Gajur Wadi, Tijara, Nagar Palika Tijara, Distt. - Alwar, Tijara, Tijara, Alwar, Rajasthan - 301411.	Rs. 20,00,000/-	30.09.2025 Rs. 21,80,118/- (Rupees Twenty One Lakhs Eighty One Thousand One Hundred Eighteen Only) as on 29.09.2025	All that piece and parcel of residential house total area of 1,989 Sq. Ft., Patta No. 105, Ward No. 17 Gujrawadi Teh-Tijara, Distt- Alwar, Rajasthan - 301411, And Bounded On:- East: Rosta, West: House of keshuram, North: House of balli gujar, South: Road.
6.	Loan A/C No(S) : HL05DTR000071955 1. Mr/Mrs. Prashant Kumar Kumawat 2. Mr/Mrs. Vand Kumawat 3. Mr/Mrs. Sum Kumar Add:- Ward No. 9, Goshala Ke Pass, Danta, Sikar, Rajasthan - 332702. Also At: Kharsa No. 1309, 1310, 1317, 1318, 1319, 1321 Ward No. 9 Village-Danta, Tehsil- Danta Ramgarh, District- Sikar, Rajasthan Danta Danta Sikar - 332702 Rajasthan Near Balaji Mandir Srimadhopur - 332702.	Rs. 29,90,000/-	30.09.2025 Rs. 22,33,738/- (Rupees Twenty Two Lakhs Thirty Three Thousand Seven Hundred Thirty Eight Only) as on 29.09.2025	All that piece and parcel of residential house total area of 5550 Sq. Ft., Kharsa No.-1309, 1310, 1317, 1318, 1319, 1321, Ward No. 09, Situated at village Danta, Near Goshala, Tehsil Dantaramgarh, Sikar Rajasthan, And Bounded On:- East: Rasta 20ft, then land of Nandlal, West: Plot of Jhuta Ram, North: Self Vacant Land, South: Aam Rasta.
7.	Loan A/C No(S) : HL22BWR000136478 1. Mr/Mrs. Om Prakash Devasi 2. Mr/Mrs. Pushpa Devasi Add:- C-216, Azad Nagar, Bhiwara, Azad Nagar, Bhiwara, Rajasthan - 311001. Also At: Plot No. 140, Near Pansal Road, Swastik Enclave, P V Pansal, Tehsil And Distt. Bhiwara Raj, Residential, Na, Bhiwara, Bhiwara, Rajasthan - 311001.	Rs. 21,50,000/-	30.09.2025 Rs. 22,75,353/- (Rupees Twenty Two Lakhs Seventy Five Thousand Three Hundred Fifty Three Only) as on 29.09.2025	All that piece and parcel of plot total area of 133.33 Sq. Yards, Situated at Aaraj No 3783, Residential Plot No. 140, Village Pansal, Tehsil & Dist. Bhiwara, Rajasthan, And Bounded On:- East: Road 30 Feet, West: Plot No. 153, North: Plot No. 141, South: Plot No. 139.
8.	Loan A/C No(S) : HL25RAJ000126633 1. Mr/Mrs. Sampat Lal Khatic 2. Mr/Mrs. Deepika Devi 3. Mr/Mrs. Vinod Khatic Add:- Bank Ka Rasta, Kankarwa Kankarwa, Main Road, Chittorgarh, Rajasthan - 312204. Also At: Ward No. 7, Bus Stand, Village And Patwar Halka - Kankarwa, Not Available, Kankarwa, Bhupalsagar, Chittorgarh, Rajasthan - 312204.	Rs. 22,75,000/-	30.09.2025 Rs. 24,35,051/- (Rupees Twenty Four Lakhs Thirty Five Thousand Fifty One Only) as on 29.09.2025	1. All that piece and parcel of plot total area of 2700 Sq. ft., Situated at Patta No. 46, Aaraj No 891, Gram & Gram panchayat Tumbdiya, Tehsil - gangrar, Dist-Chittorgarh, Rajasthan, And Bounded On:- East: Own House, West: Road, North: House of Narayan Singh, South: House of Ganpat Singh, 2. All that piece and parcel of plot total area of 2232 Sq. ft., Situated at Patta No. 47, Aaraj No 891, Gram & Gram panchayat Tumbdiya, Tehsil - Gangrar, Dist. Chittorgarh, Rajasthan, And Bounded On:- East: House of Bheru Bhl, West: Own House, North: House of Balu Gadri, South: House Of Ganpat Singh.
9.	Loan A/C No(S) : LAP4UAIO00120516 1. Mr/Mrs. Laxman Meghwal 2. Mr/Mrs. Naru Meghwal 3. Mr/Mrs. Rekha Meghwal Add:- Pipal Mata Colony Amberi, Udaipur Sapetla Rajasthan, Main Road, Udaipur, Rajasthan - 313011. Also At: Patta No. 12509, Ward No. 05, Pipal Mataji, Village - Amberi, Not Available, Amberi, Badgon, Udaipur, Rajasthan - 313011	Rs. 23,00,000/-	30.09.2025 Rs. 24,24,450/- (Rupees Twenty Four Lakhs Twenty Four Thousand Four Hundred Fifty Only) as on 29.09.2025	All that piece and parcel of plot total area of 950 Sq. ft., Situated at Aaraj No 3783, Residential Plot No. 140, Village Pansal, Tehsil & Dist. Bhiwara, Rajasthan, And Bounded On:- East: Road 30 Feet, West: Plot No. 153, North: Plot No. 141, South: Plot No. 139.
10.	Loan A/C No(S) : HL05JAH000011140 1. Mr/Mrs. Moh Rafik 2. Mr/Mrs. Taihyaba Add:- Maderna Colony Shishu Niketan, School Ke Pass Jodhpur, Jodhpur, Jodhpur, Rajasthan - 342001. Also At: Bukhand Sankiya 13311 Ka Bhag Vake Maderna Colony Jodhpur Jodhpur Jodhpur - 342001.	Rs. 24,90,099/-	30.09.2025 Rs. 26,76,920/- (Rupees Twenty Six Lakhs Seventy Six Thousand Nine Hundred Twenty Only) as on 29.09.2025	Plot No. 133/11-C, Near Shishu Niketan School, Maderna colony, Jodhpur And Bounded On:- East: Plot No. 11/134 Satar khan, West: Property of Chand ka, North: Plot No. 11/134 Amar singh, South: Way.
11.	Loan A/C No(S) : HL22JAP000143712 1. Mr/Mrs. Suresh Gurjar 2. Mr/Mrs. Munna Devi Add:- C/o. Kailash Chand Gurjar Ward No. 5, Khari Gujar Ka Mohalla, Chaksu Jaipur, Tehsil Chaksu, Jaipur, Rajasthan - 303901. Also At: Srishti Awasiya Yojana, Phagi Road, Chaksu, Chaksu, Jaipur, Rajasthan - 303901.	Rs. 25,00,000/-	30.09.2025 Rs. 26,53,998/- (Rupees Twenty Six Lakhs Fifty Three Thousand Nine Hundred Ninety Eight Only) as on 29.09.2025	1. All that piece and parcel of property total area 216.84 Sq. Yards. Plot No. D-55, Situated at scheme Shirshti, Phagi Road, Chaksu, Jaipur, Rajasthan, And Bounded On:- D-55: Tehsil - Jaipur, West: Road 30 Ft., North: Plot No. D-56, South: Road 30 Ft., 2. All that piece and parcel of property total area 261.28 Sq. Yards. Plot No. D-64, Situated at scheme Shirshti, Phagi Road, Chaksu, Jaipur, Rajasthan, And Bounded On:- D-64: East: Road 30 Ft., West: Plot No. D-55, North: Plot No. 63, South: Road 30 Ft.
12.	Loan A/C No(S) : HL25FTN000106683 1. Mr/Mrs. Prabhu Lal Jai 2. Mr/Mrs. Ratni Bai Add:- Vard No. 02 Jai Mohalla Chouthpura Jashma, Chittorgarh Rajasthan, Main Road, Chittorgarh, Rajasthan - 312202. Also At: Aaraji No. 1191, Book No. 28, Gram-Chouthpura, G. P. Anoppura, Tehsil Bhupalsagar, Chouthpura, Bhupalsagar, Chittorgarh, Rajasthan - 312202.	Rs. 26,00,000/-	30.09.2025 Rs. 27,36,089/- (Rupees Twenty Seven Lakhs Thirty Six Thousand Eighty Nine Only) as on 29.09.2025	All that piece and parcel of plot total area of 2600 Sq. ft., Situated at Kharsa No. 1191, Gram Chouthpura, Gram panchayat Anoppura, panchayat samiti Bhupalsagar, Dist. Chittorgarh, Rajasthan, And Bounded On:- East: House of Bharat S/o Mandh Lal, West: Nohra of Badri Lal S/o Chummi Lal, North: Land of Prabhu Lal Jar, South: Public Way.
13.	Loan A/C No(S) : HL30JAH0000094173 1. Mr/Mrs. Deepak Verma 2. Mr/Mrs. Santosh Verma Add:- Plot No. 3 Indora Colony, Chomu Jaipur, Veer Hanuman Ji Ka Rasta, Jaipur, Rajasthan - 303702. Also At: Ward No. 6, Plot No. 3 Indora Colony Chomu Jaipur Rajasthan - 303702.	Rs. 29,95,000/-	30.09.2025 Rs. 31,60,206/- (Rupees Thirty One Lakhs Sixty Thousand Two Hundred Six Only) as on 29.09.2025	All that piece and parcel of residential house total area of 303.33 Sq. Yards, Situated at Plot No. 03, Scheme Indora colony, Chomu, Jaipur, Rajasthan, And Bounded On:- East

